

ITEM NO.15
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1027/2019

LALLA BHAIYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 17-07-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Amit Pawan, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original record has been received from the High Court and
Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar